

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 153 of 2014

Dated : 19th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Sagar Power (Neerukatte) Pvt. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2

ORDER

Post the matter on 02nd December 2014 for hearing.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/Jps